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THE MINISTER OF LABOUR (SHRI K.V. RAGHUNATHA REDDY) : (a) Government have seen th; news item referred to.

(b) to (d) The Expert Committee was set up by the Govenment of West Bengal and the Committee has submitted its report to the State Government who have sent a copy thereof to the Central Government for their observations and comments. The report is being examined.

Mechanised mining in Bailadilla

*274. SHRI MAQSOOD ALI KHAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) the total investment on mechanised mining at Deposit No. 14, Bailadilla;

(b) how much iron ore N.M.D.C. has been mining on an average every year from the mechanised sector;

(c) what is the annual production of float ore for which a contract has been given to private parties; and

(d) what is the estimated investment of private concerns on such contract/contracts ?

THE MINISTER OF STEEL AND MINES (SHRI K.D. MALAVIYA) : (a) The total investment on the development of Bailadilla Iron Ore Mines (Deposit No. 14) is expected to be Rs. 27.18 crores net.

(b) The average annual production from the mechanised mines during the last three years has been about 23.5 lakh tonnes.

(c) The average annual production of float ore during the same period has been about 15.9 lakh tonnes.

(d) The information is being collected and will be laid on the Table of the House.

Modification of the Nuclear Nonproliferation Treaty

*275. SHRI GANESH LAL MALI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the steps taken by Government to ensure revision of the Nuclear Non-Proliferation Treaty; and

(b) if so, with what results ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) and (b) According to the provisions of the Nuclear Non-Proliferation Treaty, amendments to it can be proposed only by the Parties to the Treaty. India is not a party to the Treaty and cannot, therfore, propose any amendment or revision of the same.

f[Indian students settling abroad after studies

ग्रध्ययन के पद्म्चात् विदेशों में बस जाने वाले भारतीय छात्र

* 276. श्री मागेश्वर प्रसाद शाही :

श्री मत्यो सिंह :

श्री एस∘ कुमारनः

क्या विदेश मंत्री यह बताने की कुपा करेंगे कि :

(क) 31 मार्च 1974 तक गत तीन वर्षों की ग्रवधि में कितने भारतीय छात अध्ययन के लिए विदेश गए ग्रौर उनमें से कितने ऐसे छात हैं जो विदेशों में बस गये हैं ग्रौर जिन्होंने भारत की नागरिकता त्याग दी है;

(ख) क्या सरकार ने इस संबंध में कोई आकलन किया है कि इन ब्यक्तियों के अध्ययन पर भारत ने विदेशी मद्रा के रूप में कितनी राशिःखर्च की है; और

(ग) क्या प्रतिभाशाली व्यक्तियों के विदेशों में बसने को रोकने के लिये कोई कदम उठाये जा रहे हैं ?

*276. SHRI NAGESHWAR PRASAD SHAHI : SHRI NATHI SINGH : SHRI S. KUMARAN :

Will the Minister of EXTERNAL AFFA-IRS be pleased to state :

(a) the number of Indian students who went abroad for studies during the period of three years as on 31st March, 1974 and the number out of them who settled abroad and gave up Indian citizenship ;

(b) whether Government have made any assessment in regard to the expenditure in terms of foreign exchange incurred by India on the studies of these persons; and

(c) whether any steps are being taken to

विदेश मंत्रालय में राज्य मंत्री (श्री सुरेन्द्र पाल सिंह): (क) और (ख) अपेक्षित सूचना विभिन्न सरकारी एजेंसियों में इकट्ठी को जा रही है भौर सदन की मेज पर रख दो जायेगी।

(ग) सरकारी वजीफे पर विदेश जाने वाले विधा-वियों को एक बांड पर हस्ताक्षर करने होते हैं जो उनके भारत न खौटने की हालत में जब्त कर लिया जाता है । इनमें

11] English translation.

check this brain drain ?]

ऐसे विद्यायियों का अनुपात बहुत मामूली होता है जो पड़ाई समाप्त हो जाने पर भारत न लौटते हों । सरकार के पास ऐसी कोई शक्ति नहीं हैजिससे कि वह उन विद्यायियों को भारत लौटने पर मजबूर कर सके जो झपने खर्च पर उच्चतर भ्रष्ट्ययन के लिय विदेश जाते हैं ।

Written Answers

f[THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a; and (b) The required information is being collected from various Government Agencies and will be placed on the Table of the House.

(c) Students going abroad on scholarships awarded by Government are required to sign a bond which is forfeited if they fail to return to India. A negligible percentage of such students fail to return on completion of study. Government have no powers to compel the return of students who go abroad for higher studies at their own expense.

सशस्त्र सेनाओं के कर्मचारियों के संबंध में ततीय वेतन श्रायोग की सिफारिशें

*227. श्री वोरेन्द्र कुमार सखलेचाः श्री जगदीश प्रसाद माखुरः श्री डी० के० पटेलः श्री सुक्रमण्यम स्वामीः

क्या रक्षा मंत्री 26 घप्रैल, 1974 को राज्य सभा में तारांकित प्रघन 136 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि क्या सरकार ने झब सगस्त्र सेनाओं के कर्मचारियों के वेतन और भल्तों के संबंध में तृतीय वेतन आयोग की सिफारिणों को कियान्वित कर दिया है ?

t[Third Pay Commission's recommendations in respect of Armed Forces Personnel

*277. SHRI V.K. SAKHLECHA : SHRI JAGDISH PRASAD MATHUR : SHRI D.K. PATEL :

SHRI SUBRAMANIAN SWAMY: Will the Minister of DEFENCE be pleased to refer to the answer to Starred Question 136 given in the Rajya Sabha on the 26th April, 1974, and state whether Government have since implemented the recommendations of the Third Pay Commission in regard to pay and allowances of Armed Forces personnel ?j

रता मंत्री (श्री जगजीवन राम) : एक विवरण सदन के पटल पर रख दिया गया है।

[† [English translation.

to Questions

विवरण

(क) कमोशन प्राप्त अफसर

(1) वेतनमान—सरकार द्वारा प्रथम श्रेणी असैनिक अफसरों और भारतीय पुलिस सेवा के अफसरों के वेतनमानों में हाल ही में स्वीक्रित किये गये सुधारों के प्रकाण में इनका सकिय रूप से अध्ययन किया जा रहा है।

(2) भत्ते

(क) महंगाई मला.--कमीशन प्राप्त अफसरों को उनके वर्तमान वेतन के आधार पर उन्हीं दरों पर जिन दरों पर प्रथम श्रेणी ससैनिक अफसरों को महंगाई भक्ता मिलता है, महंगाई भक्ते की संस्थाई बदायगी प्राधिकृत करते हुए 31-5-74 को आदेश जारी किए गये थे।

(ख) ग्रन्थ मले. --- ये अभी विचाराधीन हैं। बेतन ग्रायोग की सिफारिशों के ग्रनुसार इन भत्तों के बारे में आदेश जारी होने तक अफसर इन मत्तों को वर्तमान ग्राघार पर ले रहे हैं।

(ख) झफसर पद के नीचे के कामिक

(1) वेतनमान.—संशोधित येतनमानों के बारे में निर्णय ले लिये गये हैं। सैना के कार्मिकों के बारे आदेश प्रकाशन के लिए मेज दिये गये हैं। नौसैना मौर वायु सैना और रक्षा सुरक्षा कोर के कार्मिकों के बारे में आदिशों को अन्तिम रूप दिया जा रहा है।

(2) जले